Name of the corporate debtor: M/s Nandini Impex Pvt. Ltd.; Date of commencement of CIRP: 20.09.2022; List of creditors as on: 20.09.2022 Annexure – 8

List	
of operational	
creditors	
(Other the	1
an Workme	The second secon
n and Emp	
oloyees aı	
List of operational creditors (Other than Workmen and Employees and Government Du	
Dues)	

No.		1	2	ω
Name of creditor		STERNA INDIA OIL & GAS PRIVATE LIMITED	1) NOBLE DEALCOM 06/02/2023 22087601.00 PRIVATE LIMITED 2) JODHPUR PROPRITIES & FINANCE PRIVATE LIMITED	SINCERE SECURITIES PRIVATE LIMITED
Details of claim received	Date of receipt	07/02/2023	06/02/2023	06/02/2023
	Amount claimed	07/02/2023 22451840.00	22087601.00	06/02/2023 22087601.00
Details of claim admitted	Amount of claim admitted		1	1
	Amount of Nature of claim claim admitted	Operational Creditor	Operational Creditor	Operational Creditor
	Amoun t covere d by security interest	N _O	No.	No
	Amou -nt cover e-d by guara -ntee	N O	NO O	Z O
	Wheth er relate d party?	No.	Z	Z o
	% of voting share in CoC	100%	100%	100%
Amount of	contin- gent claim	<u>z</u>	<u>Z</u>	₹
Amou nt of	any mutua I dues, that may be set- off	Z	Z	<u> </u>
	claim not ad- mitted	Z	Z.	Signu Z
Amoun t of	claim under verifica - tion	YES	YES	YES Ahatta
Rem arks,	if any	₹.	<u>Z</u>	2 110 N

Senta 82. Hz (Reg. No. - 1881/174-001/ *)* Sá Controlled Protession